

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2013/2752/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dhruvad Kashyap Das,
District & Sessions Judge,
Cachar, Silchar.

Dated Guwahati the 29th March, 2023.

Sub:- **Casual leave, Restricted holiday with station leave permission.**

Ref:- Your letter No. JCD.I/18/23/1976, dtd 28.03.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail **four days of casual leave from 10.04.2023 to 12.04.2023 and 18.04.2023** and **permission to avail Restricted holiday on 19.04.2023 along with station leave permission, from the morning of 05.04.2023 till the evening of 23.04.2023**. Further, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-205/2013/2753/A, dated 29.03.2023

Copy forwarded for information to:

- ✓ 1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)
[Signature]